# FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

## NINTH SESSION

#### BULLETIN - PART II 5th October, 2023

No. 432

## **Consolidated List of Official Legislative Business**

A consolidated List of Official Legislative Business transacted during the Ninth Session of the Fifteenth Kerala Legislative Assembly is given below :

SL No.	Title of Bill	Minister -in- charge	Remarks
(1)	(2)	(3)	(4)

# I. LAYING OF BILLS ASSENTED

ļ					
1.	The Kerala Appropriation Bill, 2023 (Bill No.157)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 08, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 13 of 2023)		
2.	The Kerala Co-operative Societies (Second Amendment) Bill, 2022 (Bill No.127)	Shri. V.N. Vasavan, Minister for Co-operation and Registration	The Bill received the assent of the Governor on March 20, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 14 of 2023)		
3.	The Kerala Public Service Commission (Additional Functions as respects the services under the waqf board) repealing Bill, 2022 (Bill No.138)	Minister for Sports,wakf and Haj	The Bill received the assent of the Governor on March 20, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 15 of 2023)		
4.	The Kerala Appropriation (No.2) Bill, 2023 (Bill No.163)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 27, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 16 of 2023)		

,

1025123 .

5.	The Kerala Finance Bill, 2023 (Bill No.160)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 27, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 17 of 2023)
6.	The Kerala Finance (No.2) Bill, 2023 (Bill No.161)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 27, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 18 of 2023)
7.	The Kerala Municipality (Amendment) Bill, 2022 (Bill No.145)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill received the assent of the Governor on April 11, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 19 of 2023)
8.	The Kerala Panchayat Raj (Amendment) Bill, 2022 (Bill No.146)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill received the assent of the Governor on April 11, 2023. The Bill as assented to by the Governor was laid on Table by the Secretary on August 09, 2023. (Act 20 of 2023)
II. E	SILLS PASSED		
1.	The Kerala Livestock and Poultry Feed and Mineral Mixture (Regulation of Manufacture and Sale) Bill, 2022 (Bill No.128)		The Bill was published as a Gazette Extraordinary on August 17, 2022. The Bill was introduced in the Assembly on August 24, 2022 and was referred to Select Committee on the same day. The bill as reported by the Select Committee was taken .into consideration on September 13, 2023 and passed on the same day.
2.	The Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill, 2022 (Bill No.142)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill was published as a Gazette Extraordinary on November 01, 2022. The Bill was introduced in the Assembly on August 08, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 11, 2023 and passed on the same day.

2

ŕ

-

			· · · · · · · · · · · · · · · · · · ·
3.	The Sree Pandaravaka Lands (Vesting and Enfranchisement) Amendment Bill, 2022 (Bill No. 143)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as a Gazette Extraordinary on November 09, 2022. The Bill was introduced in the Assembly on August 09, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 12, 2023 and passed on the same day.
4.	The Kerala Co-operative Societies (Third Amendment) Bill, 2022 (Bill No.151)	Shri. V.N. Vasavan, Minister for Co-operation and Registration.	The Bill was published as a Gazette Extraordinary on December 04, 2022. The Bill was introduced in the Assembly on December 12, 2022 and was referred to Select Committee on the same day. The bill as reported by the Select Committee was taken into consideration on September 14, 2023 and passed on the same day.
5.	The Kerala Dairy Farmers' Welfare Fund (Amendment) Bill, 2023 (Bill No.156)	Smt. J. Chinchurani, Minister for Animal Husbandry and Zoos.	The Bill was published as a Gazette Extraordinary on January 21, 2023. The Bill was introduced in the Assembly on August 08, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 11, 2023 and passed on the same day.
6.	The Abkari (Amendment) Bill, 2023 (Bill No. 164)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill was published as a Gazette Extraordinary on June 13, 2023. The Bill was introduced in the Assembly on August 09, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 12, 2023 and passed on the same day.

3

₽.

·	· · · · · · · · · · · · · · · · · · ·	······	· · · · · · · · · · · · · · · · · · ·
7.	The Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Amendment Bill, 2023 (Bill No.165)	Minister for Health and Woman and Child Development.	The Bill was published as a Gazette Extraordinary on June 26, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 13, 2023 and passed on the same day.
8.	The Indian Partnership (Kerala Amendment) Bill, 2023 (Bill No.167)	Shri. V.N. Vasavan, Minister for Co-operation and Registration	The Bill was published as a Gazette Extraordinary on July 24, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 14, 2023 and passed on the same day.
9.	The Kerala Building Tax (Amendment) Bill, 2023 (Bill No. 168)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as a Gazette Extraordinary on August 03, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 14, 2023 and passed on the same day.
10.	The Kerala Healthcare Service Persons and Healthcare Service Institutions (Prevention of Violence and Damage to Property) Amendment Bill, 2023 (Bill No. 169)	Smt. Veena George, Minister for Health and Woman and Child Development.	The Bill was published as a Gazette Extraordinary on August 03, 2023. The Bill was introduced in the Assembly on August 08, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 11, 2023 and passed on the same day.

ĵ.

4

	11.	The Kerala Public Service Commission (Additional Functions as respects certain Corporations and Companies) Second Amendment Bill, 2023 (Bill No.170)	Chief Minister.	The Bill was published as a Gazette Extraordinary on August 03, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 13, 2023 and passed on the same day.
	12.	The Kerala Taxation Laws (Amendment) Bill, 2023 (Bill No.171)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on August 04, 2023. The Bill was introduced in the Assembly on August 09, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 12, 2023 and passed on the same day.
	L3.	The Kerala Conservation of Paddy Land and Wetland (Amendment) Bill, 2023 (Bill No.172)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as a Gazette Extraordinary on August 05, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 13, 2023 and passed on the same day.
1	4.	The Kerala Government Land Assignment (Amendment) Bill, 2023 (Bill No. 173)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as a Gazette Extraordinary on August 09, 2023. The Bill was introduced in the Assembly on August 10, 2023 and was referred to Subject Committee on the same day. The bill as reported by the Subject Committee was taken into consideration on September 14, 2023 and passed on the same day.

15.	The Kerala Appropriation (No.3) Bill, 2023 (Bill No.177)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on September 11, 2023. The Bill was introduced in the Assembly on September 14, 2023 and passed on the same day.
	BILLS PUBLISHED AFTE THE FIFTEENTH KLA	R THE EIGHTH SES	SSION AND PENDING BEFORE
1.	The Code of Criminal Procedure (Kerala Amendment) Bill, 2023 (Bill No.166)	Chief Minister.	The Bill was published as Gazette Extraordinary on July 10, 2023.
2.	The Kerala Public Records Bill,2023 (Bill No. 174)	Shri. Ahammad Devarkovil, Minister for Ports, Museums and Archaeology.	The Bill was published as Gazette Extraordinary on September 07, 2023.
3.	The Kerala Panchayat Raj (Amendment) Bill, 2023 (Bill No.175)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill was published as Gazette Extraordinary on September 08, 2023.
4.	The Kerala Municipality (Amendment) Bill, 2023 (Bill No.176)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural development and Excise.	The Bill was published as Gazette Extraordinary on September 08, 2023.

A. M. BASHEER, SECRETARY.

6